Name of the Corporate Debtor: Epitome Residency Private Limited; Date of Commencement of CIRP: 12-06-2023; List of Creditors as on: 29-06-2023; Name of IP: ASHOK VENKATRAO BARBOLE; Process Number: 1; Last 5 digitof registration number: 13720

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	4	610423633	0	0	0.00	0	0	610423633	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	697670	0	0	0.00	0	0	697670	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	9	49491961	9	40768420	37.66	0	0	8723541	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	383963561	3	67479823	62.34	0	0	316483738	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		18	1044576825	12	108248243	100.00	0	0	936328582	